

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

CUSTOMS APPEAL NO. 10023 of 2021 - DB

(Arising out of OIO-AHM-CUSTM-000-COM-010-20-21 dated 12/10/2020 passed by Commissioner of CUSTOMS-AHMEDABAD)

C.C.-AHMEDABAD

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Appellant

Versus

UNI COLLOIDS IMPEX PVT LTD

110, Readymoney Premises Chs Ltd,
Ready Money Terrace, 167, Block B,
Dr. Annie Besant Road, Worli Naka
Mumbai, Maharashtra

.....Respondent

APPEARANCE:

Shri Sanjay Singhal, Advocate for the Appellant
Shri P Ganesan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: **02/04/2024**
DATE OF DECISION: **28.06.2024**

The appeal is disposed of. For order, see order of date in CUSTOMS APPEAL NO. 12738 OF 2019.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**

AD